

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 229/GT/2014**

Subject : Approval of generation tariff of Nimoo Bazgo HE Project (3X15 MW) for the period from 2014-19.

Petitioner : NHPC

Respondents : Power Development Department, J&K

Date of hearing : **10.3.2016**

Coram : Shri Gireesh. B. Pradhan, Chairperson  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member

Parties present : Shri Piyush Kumar, NHPC  
Shri Naresh Bansal, NHPC  
Shri A.K. Pandey, NHPC  
Shri Jitendra Kumar Jha, NHPC

**Record of Proceedings**

This petition has been filed by the petitioner, NHPC for approval of generation tariff of Nimoo Bazgo HE Project (hereinafter called "the generating station") for the period 2014-19, based on the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014.

2. During the hearing, the representative for the petitioner made detailed submissions in the matter and prayed that tariff of the generating station may be determined accordingly. None appeared on behalf of the respondents.

3. The Commission directed the petitioner to submit additional information on affidavit, with advance copies to respondents, on or before 21.4.2016 on the following:

- (i) Status of approval of RCE by Ministry of Power, Govt. of India;
- (ii) Details of month-wise Auxiliary Consumption from COD of the generating station upto this date.

4. The respondents shall file their replies on or before 9.5.2016, with advance copy to the petitioner, who shall file its rejoinder by 16.5.2016. No extension of time shall be granted for any reason whatsoever. In case the additional information/ reply/ rejoinder is not filed within the said due date, the matter shall be decided based on available records.

5. The Commission reserved its order in the petition.

By Order of the Commission

**-Sd/-**  
(T. Rout)  
Chief (Legal)

